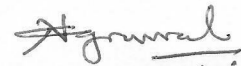


FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
UNITED ROYALFAB ENGINEERING PRIVATE LIMITED
OPERATING IN FABRICATION INDUSTRY AT KOLKATA

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	United Royalfab Engineering Private Limited PAN: AABCU8262G CIN: U29253WB2011PTC168820
2.	Address of the registered office	Nabanagar Street Nangi Parbangla Batanagar, Kolkata, West Bengal, India, 700140
3.	URL of website	No active website exists
4.	Details of place where majority of fixed assets are located	Factory Address: 77 Mallickpur Road, Dakshin Raipur, Nainan Road, Near Dongaria Water Treatment Plant, P.O. & P.S. – Nodakhali, South 24 Parganas, Kolkata – 743318, West Bengal
5.	Installed capacity of main products/ services	Casting Foundry – 200 Ton/Month Induction Furnace – 1 Ton
6.	Quantity and value of main products/ services sold in last financial year	As per audited financials for FY 2023-24, Sales – NIL
7.	Number of employees/ workmen	Nil (as on Insolvency Commencement Date)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	https://drive.google.com/drive/folders/1i4P33eQTYR1OUEdwni3Bqag-2OT9evn7?usp=sharing
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	https://drive.google.com/drive/folders/1i4P33eQTYR1OUEdwni3Bqag-2OT9evn7?usp=sharing
10.	Last date for receipt of expression of interest	14 th February 2026
11.	Date of issue of provisional list of prospective resolution applicants	19 th February 2026
12.	Last date for submission of objections to provisional list	24 th February 2026
13.	Date of issue of final list of prospective resolution applicants	1 st March 2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	6 th March 2026
15.	Last date for submission of resolution plans	6 th April 2026
16.	Process email id to submit Expression of Interest	united.cirp@gmail.com
17.	Details of the corporate debtor's registration status as MSME.	Small (As per MSME Portal)



Niraj Agrawal

Resolution Professional, IP Regn. No.: IBBI/IPA-001/IP-P00130/2017-2018/10272

AFA No.: AA1/10272/02/311226/108940; AFA valid till 31.12.2026

Registered Address: Matrix Tower, DN-24, 4th Floor, Room No. 407,

Sector V, Salt Lake, Kolkata – 700091

For United Royalfab Engineering Private Limited

Date: 30.01.2026

Place: Kolkata



Business Standard

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR
UNITED ROYALFAB ENGINEERING PRIVATE LIMITED
OPERATING IN FABRICATION INDUSTRY AT KOLKATA

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS
1.	Name of the corporate debtor along with PAN & CIN/LLP No. United Royalfab Engineering Private Limited PAN: AABCU8262G CIN: U29253WB2011PTC168820
2.	Address of the registered office Nabanagar Street Nangi Parbangla Batanagar, Kolkata, West Bengal, India, 700140
3.	URL of website No active website exists
4.	Details of place where majority of fixed assets are located Factory Address: 77 Mallickpur Road, Dakshin Raipur, Nainan Road, Near Dongaria Water Treatment Plant, P.O. & P.S. - Nodakhali, South 24 Parganas, Kolkata - 743318, West Bengal
5.	Installed capacity of main products/ services Casting Foundry - 200 Ton/Month Induction Furnace - 1 Ton
6.	Quantity and value of main products/ services sold in last financial year As per audited financials for FY 2023-24, Sales - NIL
7.	Number of employees/ workmen Nil (as on Insolvency Commencement Date)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: https://drive.google.com/drive/folders/1i4P33eQTYR1OUEdwni3Bqag-2OT9evn7?usp=sharing
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL: https://drive.google.com/drive/folders/1i4P33eQTYR1OUEdwni3Bqag-2OT9evn7?usp=sharing
10.	Last date for receipt of expression of interest 14th February 2026
11.	Date of issue of provisional list of prospective resolution applicants 19th February 2026
12.	Last date for submission of objections to provisional list 24th February 2026
13.	Date of issue of final list of prospective resolution applicants 1st March 2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants 6th March 2026
15.	Last date for submission of resolution plans 6th April 2026
16.	Process email id to submit Expression of Interest united.cirp@gmail.com
17.	Details of the corporate debtor's registration status as MSME. Small (As per MSME Portal)

Niraj Agrawal

Resolution Professional, IP Regn. No.: IBBI/IPA-001/IP-P00130/2017-2018/10272
AFA No.: AA1/10272/02/311226/108940; AFA valid till 31.12.2026
Registered Address: Matrix Tower, DN-24, 4th Floor, Room No. 407,
Sector V, Salt Lake, Kolkata-700091

Date: 30.01.2026
Place: Kolkata

For United Royalfab Engineering Private Limited

একদিন

এগিয়ে চলার সঙ্গী

এখন বিভিন্ন মাধ্যমে উপলব্ধ
একদিন
 Website : www.ekdinnews.com
 http://youtube.com/@dailyekdin2165
 E-paper : ekdin-e-paper.com
 শেয়ার এবং সাবস্ক্রাইব করুন

৭

এনকাউন্টারে হত দুই মাওবাদী

রাহুল-খাড়াগের সঙ্গে সাক্ষাৎ থাকারের, জন্মনা

৭

কলকাতা ৩০ জানুয়ারি ২০২৬ ১৬ মাঘ ১৪৩২ শুক্রবার উনবিংশ বর্ষ ২২৯ সংখ্যা ৮ পাতা ৩.০০ টাকা ■ Kolkata 30.01.2026, Vol.19, Issue No. 229, 8 Pages, Price 3.00

সংশ্লিষ্ট বিস্তারিত	
১. প্যান এবং সিন/এলএলপি নং সহ কর্পোরেট ডেটরের নাম	ইউনাইটেড রয়্যালফ্যাব ইঞ্জিনিয়ারিং প্রাইভেট লিমিটেড PAN : AACBU8262G CIN: U29253WB2011PTC168820
২. রেজিস্টার্ড অফিসের ঠিকানা	নবনগর স্ট্রিট নাদি পারবাংলা বাটনগর, কলকাতা পশ্চিমবঙ্গ, ভারত, ৭০০১৪০
৩. ওয়েবসাইটের ইউআরএল	কোনও কার্যকরী ওয়েবসাইট নেই
৪. যেখানে অধিকাংশ স্থায়ী সম্পদ অবস্থিত	ফ্যাক্টরি ঠিকানা - ৭৭ মল্লিকপুর রোড, দক্ষিণ রায়পুর নয়নান রোড, ডঙ্গারিয়া ওয়াটার ট্রিটমেন্ট প্ল্যান্টের নিকট, পো এবং থানা - নোদাখালি, দক্ষিণ ২৪ পরগানা, কলকাতা-৭৪৩৩১৮, পশ্চিমবঙ্গ
৫. প্রধান পণ্য/পরিষেবা উৎপাদন ক্ষমতা	কাস্টিং ফাউন্ড্রি - ২০০ টন/মাস ইনডাকশন ফার্নেস - ১ টন
৬. বিগত আর্থিক বর্ষে প্রধান পণ্য/পরিষেবা বিক্রির পরিমাণ এবং মূল্য	নিরীক্ষিত আর্থিক বর্ষ ২০২৩-২৪ অনুযায়ী বিক্রি নেই
৭. কর্মী/কাজের লোকের সংখ্যা	নেই (দেউলিয়া শুরুর তারিখ অনুযায়ী)
৮. বিগত দুই বছরের, বিনিয়োগকারীগণের তালিকা, প্রক্রিয়াগত সংশ্লিষ্ট ঘটনা (শিডিউলড সহ) প্রাপ্ত আর্থিক প্রতিবেদন সহ পরবর্তী ইউআরএল প্রাপ্ত :	https://drive.google.com/drive/folders/1i4P33eQTYR1OUEdwni3Bqag20T9evn7?usp=sharing
৯. প্রস্তাবক আবেদনকারীগণের যোগ্যতার বিষয় পাওয়া যাবে সংশ্লিষ্ট কোডের ধারা ২৫(২) (এইচ) অধীনে ইউআরএল প্রাপ্ত :	https://drive.google.com/drive/folders/1i4P33eQTYR1OUEdwni3Bqag20T9evn7?usp=sharing
১০. আগ্রহ প্রকাশক আহ্বান গ্রহণের শেষ তারিখ	১৪ ফেব্রুয়ারি ২০২৬
১১. সম্ভাব্য প্রস্তাবক আবেদনকারীগণের সাময়িক তালিকা ইস্যুর তারিখ	১৯ ফেব্রুয়ারি ২০২৬
১২. সাময়িক তালিকার বিষয়ে আপত্তি দাখিলের শেষ তারিখ	২৪ ফেব্রুয়ারি ২০২৬
১৩. সম্ভাব্য প্রস্তাব আবেদনকারীগণের চূড়ান্ত তালিকা ইস্যুর তারিখ	১ মার্চ ২০২৬
১৪. মেমোর্যান্ডাম, মূল্যায়ন ম্যাট্রিক্স এবং প্রস্তাব পরিকল্পনা অনুরোধ ইস্যুর তারিখ	৬ মার্চ ২০২৬
১৫. রেজোলিউশন প্ল্যান জমা দেওয়ার শেষ তারিখ	৬ এপ্রিল ২০২৬
১৬. আগ্রহ প্রকাশন আবেদন দাখিলের প্রক্রিয়া ইমেল আইডি	united.cirp@gmail.com
১৭. কর্পোরেট ডেটরের এমএসএমই হিসেবে রেজিস্ট্রেশন স্ট্যাটাসের বিস্তারিত	স্মল (এমএসএমই পোর্টাল অনুযায়ী)

নীরজ আগরওয়াল

প্রস্তাব পেশাদার, আইপি রেজি. নং IBBI/PA-001/IP-P00130/2017-2018/10272

এএফএ নং AA1/10272/02/311226/108940 এএফএ বৈধ ৩১.১২.২০২৬ পর্যন্ত

নথিভুক্ত ঠিকানা - ম্যাট্রিক্স টাওয়ার, ডিএন-২৪, ৫ম তল, রুম নং ৪০৭

সেক্টর ৫, সল্টলেক, কলকাতা - ৭০০০৯১

তারিখ : ৩০.০১.২০২৬

স্থান : কলকাতা

ইউনাইটেড রয়্যালফ্যাব ইঞ্জিনিয়ারিং প্রাইভেট লিমিটেড